

ITEM NO.3

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17290/2022

JEEVAK KUMAR SINGH

Petitioner(s)

VERSUS

CHHEDA LAL (DECEASED) THRS. LRS & ORS.

Respondent(s)

(FOR ADMISSION and IA No.120306/2022-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)

Date : 12-09-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Tahir Ashraf Siddiqui, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Upon hearing ld. counsel for the petitioner, the delay of
37 days in refiling is condoned. Process as per rules.

AVANI PAL SINGH
Registrar